

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No.195/99

Friday, this the 26th day of February, 1999.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR R.K.AHOOJA, ADMINISTRATIVE MEMBER

1. G.Krishnan kutty,
Lower Selection Grade Sorting Assistant,
Head Record Office,
Railway Mail Service,
Calicut.
2. M.I.Vasu,
Sorting Assistant,
Head Record Office,
Railway Mail Service,
Calicut.
3. Joseph V.Micheal,
Sorting Assistant,
Head Record Office,
Railway Mail Service,
Calicut.
4. K.P.Vasu,
Mail Man,
Head Record Office,
Railway Mail Service,
Calicut.

- Applicants

By Advocate Mr Siby J Monippally

Vs

1. Post Master General,
Northern Region,
Calicut.
2. Superintendent,
Railway Mail Service,
Calicut Division,
Calicut.
3. Head Record Officer,
Office of the Head Record Officer,
Railway Mail Service,
Calicut.

- Respondents

By Advocate Mr MR Suresh, ACGSC

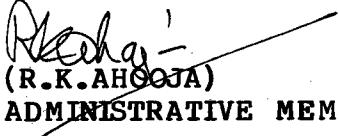
The application having been heard on 26.2.99, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

M.A.163/99 filed by the four applicants to file a joint application has been rejected. Accordingly this O.A. filed jointly is rejected. If there is any individual cause of action, the respective applicants would be free to seek appropriate relief in accordance with law.

Dated, the 26th of February, 1999.


(R.K.AHOOJA)
ADMINISTRATIVE MEMBER


(A.V.HARIDASAN)
VICE CHAIRMAN

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